

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 112/07/2019 O.A./260/633/2017B MOHAPATRA

-V/S-

DEBT RECOVERY TRIBUNAL ITEM NO:21 FOR APPLICANTS(S) Adv. : Mr. D. P. Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal				
	<p>Mr. D. P. Dhalasamant, Ld. Counsel for the applicant submitted that he does not want to press the OA. Mr. S. Behera, Ld. Counsel for the respondents is present and heard submitted that the relief has been granted to the applicant by the respondents in the meantime.</p> <p>Accordingly, the OA is disposed of as withdrawn.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>pms</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	pms	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
pms					